

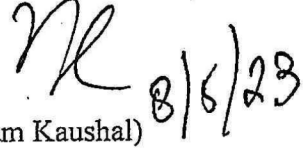
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

OFFICE ORDER

In view of the administrative exigency due to the scarcity of court staffers in Delhi District Courts, following Branches of Central District are hereby ordered to be subsumed with the Branch mentioned in the corresponding column which shall function under the supervision of the Branch-in-charges nominated below:

Sl. No.	Branches	Subsumed with	Branch-in-charge
1.	Grievance Cell for former Judicial Officers	Protocol Branch	Ms. Manju Gandhi, JA (EC:13804)
2.	Protocol Branch		
3.	BMC Cell	BMC Cell	Sh. Sunil Kr. Samyal, SJA (EC:26381623) (in addition to the work already assigned)
4.	Security Cell		

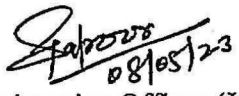
Note: In partial modification of Order No.34451-501/P&T/Admn.II/HQs/Delhi/2023 dated 29.04.2023, the posting of Sh. Ashish Massey, JA shall be treated as "JA in Protocol Branch (Central), THC, Delhi".

  
(Narottam Kaushal)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.

No. 36445-36525 P&T/Admn-II/HQs/2023 Dated, Delhi the 09/05/2023

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judges, Delhi/New Delhi.
2. Ld. Officer-in-charges of all the Branches, Central District, THC, Delhi.
3. Sr. AO(J)/AO(J)/Branch-in-charges of all the Branches, Central District, Tis Hazari Courts, Delhi.
4. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
5. The Branch-in-charge, Care Taking Branch (Central), THC, Delhi with the directions to affix on *Notice Board* as well as all designated locations.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat (Central), THC, Delhi for further necessary action / updation as per rules.
7. The Dealing Assistant, ACR Cell (HQs), Delhi.
8. The Dealing Official, Establishment Seat, Admn.-I (HQs), THC, Delhi.
9. For uploading on LAYERS.
10. For uploading on Website.

  
Administrative Officer (Judl.)  
Administration Branch - II (HQs)  
Tis Hazari Courts, Delhi.